

19-4-99

O.A.No.

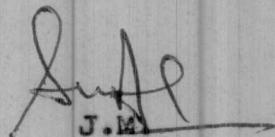
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Hon'ble Mr. S.K.Agrawal, J.M.

Shri Rakesh Gupta proxy counsel to Shri R.R. Shivhare, Sri Shishir Kumar proxy to Sri A.Mohiley for respondents.

Learned lawyer for applicant submits that the relief sought for has been given to the applicant, therefore applicant does not want to pursue this matter.

I, therefore, dismiss this original application as not pressed.



satya/